

NATIONAL COMPANY LAW TRIBUNAL, MUMBAI BENCH  
COURT III

1. C.P.(IB)-601(MB)/2020

CORAM :SHRI BHASKARA PANTULA MOHAN, MEMBER (J)

SHRI SHYAM BABU GAUTAM, MEMBER (T)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL  
COMPANY LAW TRIBUNAL ON **19.02.2020**

NAME OF THE PARTIES:- B. Odhavji & Co.

V/s

Gammon Engineers and Contractors Pvt. Ltd.

SECTION 9 OF INSOLVENCY AND BANKRUPTCY CODE, 2016

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**ORDER**

None present, list this matter on 16.03.2020.

Sd/-

SHYAM BABU GAUTAM  
Member (Technical)

Sd/-

BHASKARA PANTULA MOHAN  
Member (Judicial)

/SKS/